

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 1006/94.

Date of Order: 17-8-94.

Between:

M. Raghava Rao,

..      Applicant,

and

Engineer, (Diesel)

1. The Sr. Divisional Mechanical, S.E.Rly,  
Diesel, Loco Shed, Kancharapalem(PO) Waltair, Visakhapatnam.
2. The Addl. Divisional Railway Manager, S.E.Rly,  
Waltair, Visakhapatnam.
3. Divisional Personnel Officer,  
S.E.Rly, Waltair, Visakhapatnam.

### .. Respondents.

For the Applicant: Mr.P.Veera Reddy, Advocate.

For the Respondents: Mr.C.Venkatamalla Reddy, SC for Rlys.

## THE RUM TUM TUM

AND

THE HON'BLE MR. R. RANGARAJAN : MEMBER(ADMN)

The Tribunal made the following Order:-

Post on 25-8-94. No steps in pursuance of the impugned Memo. No. WDE/20/CB1/HR, dt. 3-8-94, should be taken till 26-8-94.

— Дмитрий Дмитриев

To

1. The Sr.Divisional Mechanical Engineer (Diesel)  
Diesel, Loco Shed, Kancharapalem (PO) Waltair-8 Visakhapatnam.
2. The Addl.Divisional Railway Manager, S.E.Rly, Waltair, Visakhapatnam.
3. The Divisional Personnel Officer, S.E.Rly Waltair, Visakhapatnam.
4. One copy to Mr.P.Veera Reddy, Advocate, 10-1-18/16, Shyamnagar, Hyd.4
5. One copy to Mr. C.Venkata malla Reddy, SC for Rlys. CAT.Hyd.
6. One spare copy.

pvm

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELADRI RAO  
VICE-CHAIRMAN

AND

THE HON'BLE MR. R.RANGARAJAN : M(ADAM)

DATEL: 17-8 - 1994

ORDER/JUDGMENT

M.A.No./R.A/C.A.No.

O.A.No.

in  
1006/94

(T.A.No.

(W.P.NO )

Admitted and Interim directions  
Issued.

Allowed.

post on 25/8/94.

Disposed of with directions.

Dismissed

Dismissed as withdrawn

Dismissed for Default.

Ordered/Rejected

No order as to costs.

pvm

